GOVERNMENT OF INDIA MINISTRY OF RAILWAYS

LOK SABHA UNSTARRED QUESTION NO. 1288 TO BE ANSWERED ON 23.11.2016

LAYING NEW RAILWAY LINES

†1288. SHRI KANTI LAL BHURIA:

SHRI KUNDARIYA MOHAN BHAI KALYANJI BHAI:

SHRI ADHALRAO PATIL SHIVAJIRAO:

SHRI ANANDRAO ADSUL:

SHRIMATI JAYSHREEBEN PATEL:

DR. KIRIT P. SOLANKI:

SHRI C.R. PATIL:

SHRI NANDI YELLAIAH:

SHRI KANWAR SINGH TANWAR:

SHRI RAJESHBHAI CHUDASAMA:

SHRI SIRAJUDDIN AJMAL:

Will the Minister of RAILWAYS be pleased to state:

- (a) the details of surveys conducted for laying new railway lines in various States including North Eastern States during the last three years and the current year, Zone-wise and State-wise;
- (b) whether the work of survey and laying of new lines is progressing as per schedule and if so, the details thereof;
- (c) if not, the details of the problems being faced by the Railways in undertaking the survey/laying work;
- (d) whether adequate funds have been sanctioned/allocated for the said works and if so, the details thereof, stretch-wise; and
- (e) the time by which the survey and laying of new line works are likely to be completed, stretch/zone-wise?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI RAJEN GOHAIN)

(a) to (e): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF UNSTARRED QUESTION NO. 1288 BY SHRI KANTI LAL BHURIA, SHRI KUNDARIYA MOHAN BHAI KALYANJI BHAI, SHRI ADHALRAO PATIL SHIVAJIRAO, SHRI ANANDRAO ADSUL, SHRIMATI JAYSHREEBEN PATEL, DR. KIRIT P. SOLANKI, SHRI C.R. PATIL, SHRI NANDI YELLAIAH, SHRI KANWAR SINGH TANWAR, SHRI RAJESHBHAI CHUDASAMA AND SHRI SIRAJUDDIN AJMAL TO BE ANSWERED IN LOK SABHA ON 23.11.2016 REGARDING LAYING NEW RAILWAY LINES

(a) to (e): In last three years and current financial year, surveys for 176 New Lines have been completed throughout the country including 10 nos. of new line surveys in North Eastern States. Out of these, 11 nos. of new line projects have been included in Budget/sanctioned.

11 New Line projects included in Budget/sanctioned are progressing as per availability of funds and stage of its sanction. Every Railway project requires a number of clearances from various Ministries and Departments of State/Central Governments. These, inter-alia, include clearances inherent to land acquisition, forestry clearance and permission for crossing from departments like National Highway Authority of India, Public Works Department, Irrigation canals etc, and also clearances of Archeological Survey of India if the alignment passes in vicinity of a protected monument, local bodies for projects passing through urban areas, etc. which are part of project execution. Process of seeking the approvals/clearances causes delay in completion of the projects. Further, Budget allotments for the projects are done on yearly basis depending upon position of land acquisition and progress of work. Therefore it is not always feasible to fix timelines for completion of each Railway project.